

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Alectrona Energy Pvt Ltd

PETITION NUMBER : CP(IB)/196/CHE/2021

APPLICATION NUMBER: [412] a) IA(IBC)/698(CHE)2022
b) IA(IBC)/702(CHE)2022
c) IA(IBC)/780(CHE)2022
d) IA(IBC)/791(CHE)2022
e) IA(IBC)/875(CHE)2022

COMMON ORDER

List the matter on 07.11.2022 for hearing.

-Sd-

SAMEER KAKAR
Member (Technical)

phk

-Sd-

Dr.DEEPTI MUKESH
Member (Judicial)